

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 87 of 2012 & IA 176 of 2012**

**Dated : 18<sup>th</sup> September, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Uttar Pradesh Power Corporation Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission ... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Manu Seshadri for CERC  
Mr. S.P. Singh for R-24  
Mr. S.K. Chaturvedi for R-24  
Mr. S. Vallinayagam for R-43  
Mr. R.B. Sharma for R-5,8 & 28  
Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

**ORDER**

Heard the learned counsel for the Appellant.

Post the matter for further hearing on **19.09.2013**.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

